

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH): (a) Among the important steps promote Indo-Mauritius trade and joint ventures are extension of concessional lines of credit to Mauritius; organisation of wholly Indian exhibition; nomination of Indian Investment Centre as the India agency to help promote Indian investment and joint ventures in Mauritius; regular exchange of delegation and periodic meetings of Indo-Mauritius Joint Commission.

(b) A regular monthly shipping service is already being operated between India and Mauritius by the Shipping Corporation of India.

Uniformity in Service Condition and other benefits in the State Bank of India

1869. **SHRI V.S. KRISHNA IYER:** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that recruitment is made for the selection of clerical staff for State Bank of India group and its subsidiaries by the Banking Service Commission.

(b) if so, the reasons why there is a step-motherly treatment between the salary, increment rate and retirement benefits like pension of the employees of State Bank of India and its subsidiaries like State Bank of Mysore; and

(c) the action Government propose to take to bring about uniformity in the Service conditions, Retirement benefits and other benefits of the employees of the subsidiary banks of State Bank of India and the State Bank of India since recruitment is same for both State Bank of India and its subsidiaries ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Recruitment of clerical staff in State Bank of India and its subsidiaries so far has been done by Regional Recruitment Boards of State Bank of India Group.

(b) The pay scales, allowances and other terms and conditions of service in State Bank of India and its subsidiary banks are governed by industrial level awards and

bipartite settlements with the recognised all India unions of banks by the Indian Banks' Association representing the managements of the banks. At present State Bank of India and only one of the subsidiaries of State Bank of India viz. State Bank of Hyderabad is having a pension scheme.

(c) As the terms and conditions of service of clerical staff in the public sector banks are governed by the provisions of various awards and bipartite settlements, Government have no proposal under consideration in this regard.

Allocation of More Finds to Karnataka for Promotion of Tourism in seventh Plan Period

1870. **SHRI V.S. KRISHNA IYER:**
SHRI SRIKANTA DATTA
NARASIMHARAJA WADIYAR:

Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) the amount spent in Karnataka for the promotion of tourism during the Sixth Five Year Plan ;

(b) whether the amount allocated for tourism during the Sixth Five Year Plan for Karnataka was comparatively lesser than the amount spent in other States;

(c) whether Government propose to allocate more amount during the Seventh Five Year Plan for the promotion of tourism in Karnataka; and

(d) the details of plan submitted by Government of Karnataka to the Union Government for development of tourism in the Seventh Five Year Plan period ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT): (a) In the 6th Five Year Plan, the Central Department of Tourism has sanctioned an aggregate amount of Rs. 61.25 lakhs for the Youth Hostel at Mysore, re-illumination of Brindavan Gardens and a restaurant complex at Hampi. In addition, the ITDC has spent Rs. 128.90 lakhs towards expansion of Motel at Hassan, expansion of Hotel Ashok, Bangalore, expansion of Lalit Mahal Palace Hotel at Mysore